

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Webinar -** Nomination of all the Additional District and Sessions Judges working in the State of Telangana (excluding the Officers working on O.D.) to attend webinar on “**NDPS Act: Procedure Practice and Challenges**” on 25.03.2023 (Saturday) from 2.00 p.m. to 05.00 p.m., through virtual mode from Cisco Webex Video Connectivity - **ORDERS - ISSUED.**

**READ:**

1. Letter Roc.No.123/2023/TSJA-Sec'bad, dated 25.02.2023 from the Director, Telangana State Judicial Academy, Secunderabad.
2. High Court's letter Roc.No.5/E4/2023, dated 28.02.2023 from the Registrar (Vigilance), High Court for the State of Telangana, Hyderabad.
3. High Court's letter Roc.No.84/E4/2021, dated 09.03.2023 from the Registrar (Vigilance), High Court for the State of Telangana, Hyderabad.
4. High Court's letter Roc.No.81/E4/2021, dated 10.03.2023 from the Registrar (Vigilance), High Court for the State of Telangana, Hyderabad.
5. High Court's letter Roc.No.19/E4/2023, dated 16.03.2023 from the Registrar (Vigilance), High Court for the State of Telangana, Hyderabad.
6. High Court's Letter Roc.No.1479/SO/2022 dated 17.03.2023 from the Registrar General, High Court for the State of Telangana, Hyderabad.

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**ORDER ROC.NO.1049/2023 - B.SPL., DATED: 24 .03.2023**

**The High Court is pleased to pass the following order:**

**I**

All the Additional District and Sessions Judges working in the State of Telangana (excluding the Officers working on OD), are hereby nominated to participate in the Webinar on “**NDPS Act: Procedure Practice and Challenges**” on 25.03.2023 (Saturday) from 2.00 p.m. to 05.00 p.m., through virtual mode from Cisco Webex Video Connectivity.

**The URL Link and Meeting ID to join Webinar:**

URL Link: <https://hcts.webex.com/meet/tsja.secbad>

Meeting ID: **1261117830**

**II**

The Judicial officers of Peddapally, Karimnagar, Kumuram Bheem Asifabad, Mancherial, Mahabubnagar and Narayanpet Districts **are hereby exempted** from participating in the Webinar on 25.03.2023 (Saturday) from 2.00 p.m. to 05.00 p.m., through virtual mode in view of Judicial officers Conference on 25.03.2023 vide 2<sup>nd</sup> to 5<sup>th</sup> read above.

**III**

The Judicial officers namely, **Sri Ch.K.Bhupathi**, Principal District and Sessions Judge, Rangareddy District at L.B.Nagar and **Dr. Sunnam Srinivas Reddy**, XXVI Additional Chief Judge, City Civil Court, Hyderabad vide 6<sup>th</sup> read above **are hereby exempted** from participating in the Webinar on 25.03.2023 (Saturday) from 2.00 p.m. to 05.00 p.m., through virtual mode in view of nomination for Academic Programme Special Event (Third CEELI Programme) on “Counter Terrorism” TOT3 programme on 25.03.2023 and 26.03.2023 at Judicial Training and Research Institute, Lucknow, Uttar Pradesh.

**NOTE:** 1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for attending the said programme through virtual mode.

  
**REGISTRAR (VIGILANCE)**

**To**

1. All the District and Sessions Judges working the State of Telangana.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, 2nd Floor, 'C' Block, High Court Premises, Hyderabad.

9. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**

- |                         |                              |                      |
|-------------------------|------------------------------|----------------------|
| 1) Adilabad             | 2) Mancherial                | 3) Nirmal            |
| 4) Kumuram Bheem        | 5) Karimnagar                | 6) Jagtial           |
| 7) Rajanna Sircilla     | 8) Peddapalli                | 9) Khammam           |
| 10) Badradri Kothagudem | 11) Mahabubnagar             | 12) Jogulamba Gadwal |
| 13) Wanaparthy          | 14) Narayanpet               | 15) Nagarkurnool     |
| 16) Sangareddy          | 17) Medak                    | 18) Siddipet         |
| 19) Nalgonda            | 20) Suryapet                 | 21) Yadadri Bhongir  |
| 22) Nizamabad           | 23) Kamareddy                | 24) Rangareddy       |
| 25) Medchal-Malkajiri   | 26) Vikarabad                | 27) Hanumakonda      |
| 28) Warangal            | 29) Jangaon                  | 30) Mahabubabad      |
| 31) Mulugu              | 32) Jayashankar Bhupalapally |                      |

10. The Pay and Accounts Officer, Hyderabad.
11. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
12. The District Treasury Officer, Shamirpet, Medchal-Malkajiri District.

13. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the State of Telangana at Hyderabad.

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